NOT ICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the Principal Seat at Bombay that on 18th July 2025 :

Ι

The Division Bench presided over by the Hon'ble the Chief Justice will not be available for judicial work. Urgent mentioning and placing of matters, if any, is allowed before the Division Bench presided over by the Hon'ble Shri Justice Ravindra V. Ghuge.

Π

The Hon'ble Shri Justice Sandeep V. Marne will sit Singly in Court Room No. 30-Annex. in the Morning Session only and take up the matters pertaining to Single Bench, as per the board to be notified separately.

Dated this 16th day of July 2025

By Order

Sd/-

(A. H. Laddhad) Prothonotary & Sr. Master High Court, Original Side, Bombay.

Sd/-(H. M. Bhosale) Registrar (Judl-I) High Court, Appellate Side, Bombay.